



(ਫੁਟਕਲ ਸਾਖਾ, ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਮਾਲੇਰਕੋਟਲਾ)

No. 1027/MA

Date: 22/02/2024

To

The Ld. Registrar General of Principal Bench,
National Green Tribunal,
Faridkot House, Copernicus Marg,
New Delhi - 110001.

Subject: - Report in the matter of M.A. No. 119/2023 in OA no. 498 of 2022 titled as Sh. Sandeep Singh v/s State of Punjab & Others.

In compliance to the order dated 14-12-2023 of Principal Bench, Hon'ble National Green Tribunal, New Delhi, the report in the subject cited matter has been prepared and enclosed herewith for kind perusal, please.

DA/As above

Palani
**Dr. Palavi, IAS,
Deputy Commissioner,
Malerkotla**

Before the Hon'ble national green tribunal
principal bench, new delhi

M.A. No. 119/2023
in Original Application No. 498 of 2022

Sandeep Singh

.... Applicant

Versus

State of Punjab & Others

.... Respondents

Respectfully Showeth:-

1. Briefly submitted, Sh. Sandeep Singh resident of VPO Khanpur, Tehsil and District Malerkotla has complained about discharge of sewerage water in the drain passing by village Saroud Road to the Hon'ble National Green Tribunal by writing a letter, wherein, it was informed that the water from the drain is used by the farmers for irrigation of their crops and also by the birds and animals for drinking and contamination of the water of the drain may prove lethal to the health of human beings as well as of the animals and birds.

The Hon'ble National Green Tribunal has taken cognizance of the matter in O.A. No. 498 of 2022.

2. That the case was lastly heard by the Hon'ble Tribunal on 14.12.2023. The Hon'ble tribunal vide its order dated 14.12.2023 had issued the following directions:-

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"2. In view of the facts and circumstances as explained by the above mentioned officer, two months time is granted for completion of the remaining work. The Executive Engineer, Panchayati Raj Public Work Division, Malerkotla is directed to ensure that the sewerage of the entire village is connected to the sewage treatment plant and so ensure that remaining work of the project is completed within two months from the date of receipt of a copy of this order. The Deputy Commissioner, Malerkotla is directed to personally monitor the execution of the work for ensuring completion within the permitted time and to send report in this regard on or before 28.02.2024 to the Ld. Registrar General of the Principal Bench of this Tribunal.

4. In Case of Non- Compliance with this order, the Deputy Commissioner, Malerkotla and the Executive Engineer, Panchayati Raj Public works Division Malerkotla shall attend this Tribunal personally on that date for explaining the circumstances for such non- compliance of this order."

3. That the Cases listed for further consideration on 05.03.2024
4. That in Compliance to the directions of Hon'ble NGT the matter was regularly taken up with the concerned stakeholder departments for timely completion of the work.
5. The Executive Engineer Panchayati Raj Public Works Division, Malerkotla vide its letter no. 284 dated 15.02.2024 has informed that in compliance to the Orders of Hon'ble NGT the requisite work has been completed successfully by this department and the direct outlets coming out of the village into drain have also been connected to this pond. The work is complete in all

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respects. A copy of the letter no ~~31~~³⁶4 dated 15.02.2024 along with the photographs regarding completion of the work sent by Executive Engineer, Panchayati Raj Public Works, Divisions, Malerkotla is enclosed herewith as **Annexure- R1**.

6. That Gram panchayat Khanpur vide its resolution dated 16.02.2024 has also admitted that the work has been completed successfully at site. A copy of the resolution of gram panchayat is enclosed herewith as **Annexure- R2**.
7. That the desired work now stands completed within time period as directed by the Hon'ble NGT.
8. That the report is hereby submitted in compliance to the order dated 14.12.2023 with a humble request to dispose off the case please.

Submitted by

Date :

Place :

Verification:-

Palani
(Dr. Palavi IAS,
Deputy Commissioner,
Malerkotla)

Verified that the contents of para no. 1 to 8 are true and correct to my knowledge as derived from the official record. No part of the above reply is false and nothing material has been kept concealed therein.

Submitted by

Date :

Place :

Palani
(Dr. Palavi IAS,
Deputy Commissioner,
Malerkotla)

OFFICE OF EXECUTIVE ENGINEER PANCHAYATI RAJ MALERKOTLAEMAIL ID:- xenprdmalerkotla@gmail.comCOMPLIANCE REPORT

To

The Deputy Commissioner
Malerkotla

Memo No :- PRD/M/2024/.....284..... Date.....15-02-2024.....

Subject:- Regarding compliance of orders by the Hon'ble NGT on 14.12.2023 in the matter of MA No. 119/2023 in Original Application No. 498/2022.

Refrance:- Your Office Memo No: 695 M.A. Date:- 02/02/2024

The Executive Engineer Panchayati Raj Public Works Division, Malerkotla vide its letter no. 284 dated 15.02.2024 has informed that in compliance to the Orders of Hon'ble NGT the requisite work has been completed successfully by this department and the direct outlets coming out of the village into drain have also been connected to this pond. The work is complete in all respects.

Sd/-

Executive Engineer
Panchayati Raj
Malerkotla

Proceeding Book

Form -1

Name of Gram Panchayat- Khanpur Block -Ahmedgarh Distt. -Malerkotla
Name of Sarpanch -Harbhajan Singh Name of Panchayat Secretary - Pavittar Singh

The meeting of the Gram Panchayat of village Khanpur is held in the Chairmanship of Sardar Harbhajan Singh (sarpanch) at the General Dharamshala on February 16, 2024, and the quorum of the Gram Panchayat is complete . Following proceeding is brought into action:-

The resolution is hereby adopted regarding the work of pond cleanliness and lining of it by Executive Engineer Panchayati Raj Malerkotla. This work is done based on Thapar Model technique. The work done is satisfactory and quality of material used is good. The work is completed by the deptt. successfully. The waste water earlier going directly into drain is now connected to this pond through pipe lines. Now no untreated water of any house is entering into drain. Now all the waste around pond is cleared. Gram Panchayat & people of the village praised this work .

The resolution is passed with majority and accepted. Copy of this resolution is sent to higher authorities

SD/-
Harvinder singh (panch)

SD/-
Bikkar Singh (panch)

RTI of
Rajwinder Singh (panch)

LTI of
Nachhatar Kaur (panch)

SD/-
Pavittar Singh
Panchayat Secratry

SD/-
Harbhajan Singh
Sarpanch G.P. Khanpur

ਮਤਾ ਦਾ ਨਾਮ... ਖਾਂਪੁਰ ਬਲਾਕ... ਮਾਠਿਯਾਗੜ੍ਹ ਜਿਲ੍ਹਾ... ਮਾਠਿਯਾਗੜ੍ਹ ਪਿੰਡ...
ਪੰਚਾਇਤ ਸਕੱਤਰ ਦਾ ਨਾਮ... ਪ੍ਰਦਿਪ ਸਿੰਘ

ਹਾਜ਼ਰ ਮੈਂਬਰਾਂ ਦੇ ਨਾਮ		ਹਾਜ਼ਰ ਕਰਮਚਾਰੀ ਦੇ ਨਾਮ
1. ਮ. ਕੌਰ	8.	1.
2. ਕ. ਸਿੰਘ	9.	2.
3. ਕ. ਕੌਰ	10.	3.
4. ਮ. ਕੌਰ	11.	4.
5. ਮ. ਕੌਰ	12.	5.
6. ਕ. ਸਿੰਘ	13.	6.
7.	14.	7.

ਮਤਾ ਨੰਬਰ ਅਤੇ ਪੇਸ਼ ਕੀਤਾ ਮਤਾ

ਹੋਈ ਕਾਰਵਾਈ

ਮੈਂ 16-2-2024 ਨੂੰ ਆਪਣੇ ਪਿੰਡ ਖਾਂਪੁਰ ਦੇ ਮੀਟਿੰਗ ਕੇ. ਕੌਰ ਸਿੰਘ ਸਕੱਤਰ ਦੇ ਪ੍ਰਧਾਨਗੀ ਹੇਠਾਂ ਵਜੋਂ ਕਾਰਵਾਈ ਪਹਿਲੀ ਵਾਰੀ ਹੋਈ। ਕਾਰਵਾਈ ਦੇ ਸਿਰਫ਼ ਖਰਚੇ ਕਾਰਵਾਈ ਕੀਤੇ ਗਏ।

ਮਤਾਪੇਸ਼ ਹੋਏ ਸਨ ਕਿ ਕਾਰਵਾਈ ਕਾਰਜਕਾਰੀ ਵਿਜੇਸ਼ੀਆਂ ਪਿੰਡ ਵਿੱਚੋਂ ਕਾਰ ਵੇਚਣਾ ਮਨਜ਼ੂਰ ਕਰਨਾ ਹੈ ਜੋ ਕਿ ਖਾਂਪੁਰ ਦੇ ਮੁਕਾਬਲੇ ਤੇ ਪੱਕਾ ਕਰਨ ਦਾ ਕੰਮ ਕੀਤਾ ਗਿਆ ਹੈ। ਇਹ ਉਪਰੋਕਤ ਮੁਕਾਬਲੇ ਦੇ ਮੁਕਾਬਲੇ ਖਾਂਪੁਰ ਮਾਡਲ ਦੇ ਉਕਾਬ ਨਾਕ ਤਿਆਰ ਕੀਤਾ ਗਿਆ ਹੈ। ਕਾਰਜ ਤੇ ਜੋ ਕੰਮ ਕੀਤਾ ਗਿਆ ਹੈ ਉਹ ਤੁਰੰਤ ਕਾਰਜ ਹੋਵੇ।

ਮਤਾਪੇਸ਼ ਕੀਤੇ ਗਏ। ਇਹ ਕੰਮ ਵਿਭਾਗ ਵੱਲੋਂ ਕਾਰਵਾਈ ਕੀਤੀ ਜਾਵੇਗੀ। ਜੇ ਮਤਾ ਪਾਸ ਨਹੀਂ ਹੋਵੇਗਾ ਤਾਂ ਮੁਕਾਬਲੇ ਦੇ ਮੁਕਾਬਲੇ ਖਾਂਪੁਰ ਮਾਡਲ ਦੇ ਉਕਾਬ ਨਾਕ ਤਿਆਰ ਕੀਤਾ ਗਿਆ ਹੈ। ਇਹ ਉਪਰੋਕਤ ਮੁਕਾਬਲੇ ਦੇ ਮੁਕਾਬਲੇ ਖਾਂਪੁਰ ਮਾਡਲ ਦੇ ਉਕਾਬ ਨਾਕ ਤਿਆਰ ਕੀਤਾ ਗਿਆ ਹੈ।

Harshjean Singh
Sarpanch
Gram Panchyat Vill. Khanpur
Distt. Malerkotla
M: 94175-03385

ਮਤੇ ਦੇ ਹੇਠ ਵਿੱਚ ਪਏ ਚੋਟ ਅਤੇ ਦਸਤਖਤ	ਮਤੇ ਦੇ ਵਿਰੋਧ ਵਿੱਚ ਪਏ ਚੋਟ ਅਤੇ ਦਸਤਖਤ
<p>ਪ੍ਰਦਿਪ ਸਿੰਘ (ਪੌੜ)</p> <p>ਬਿਰਾਜ ਸਿੰਘ (ਪੌੜ)</p> <p>ਮਨੋਜ ਕੌਰ (ਪੌੜ)</p> <p>ਪ੍ਰਦਿਪ ਸਿੰਘ</p>	

ਪੰਚਾਇਤ ਸਕੱਤਰ ਦੀ ਟਿੱਪਣੀ

Harshjean Singh
Sarpanch
Gram Panchyat Vill. Khanpur
Distt. Malerkotla
M: 94175-03385

ਪ੍ਰਦਿਪ ਸਿੰਘ
ਸਕੱਤਰ



POND STATUS

Before starting of work

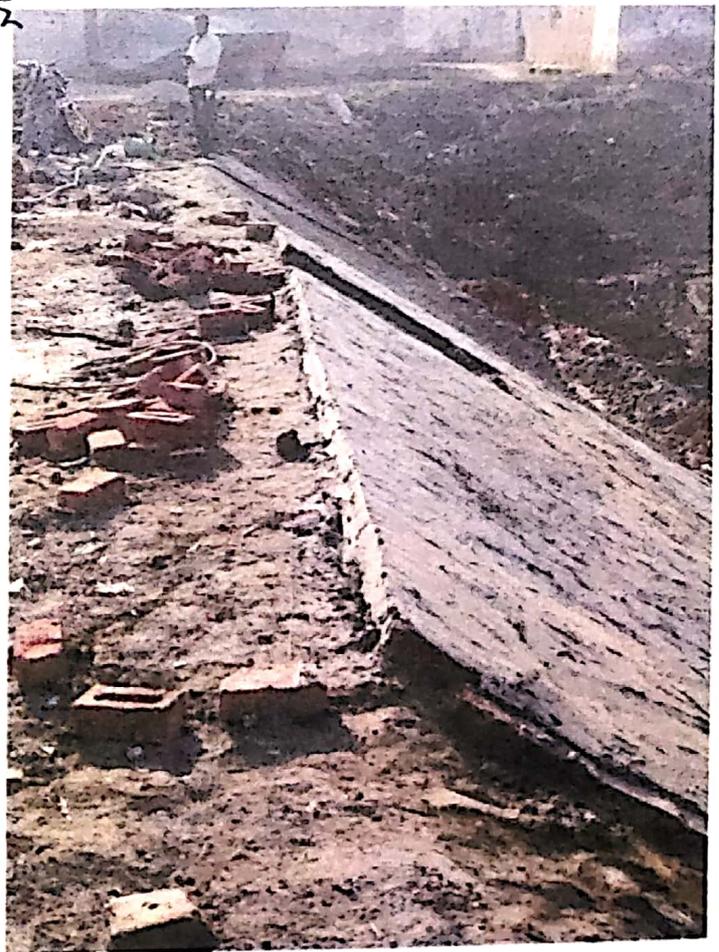
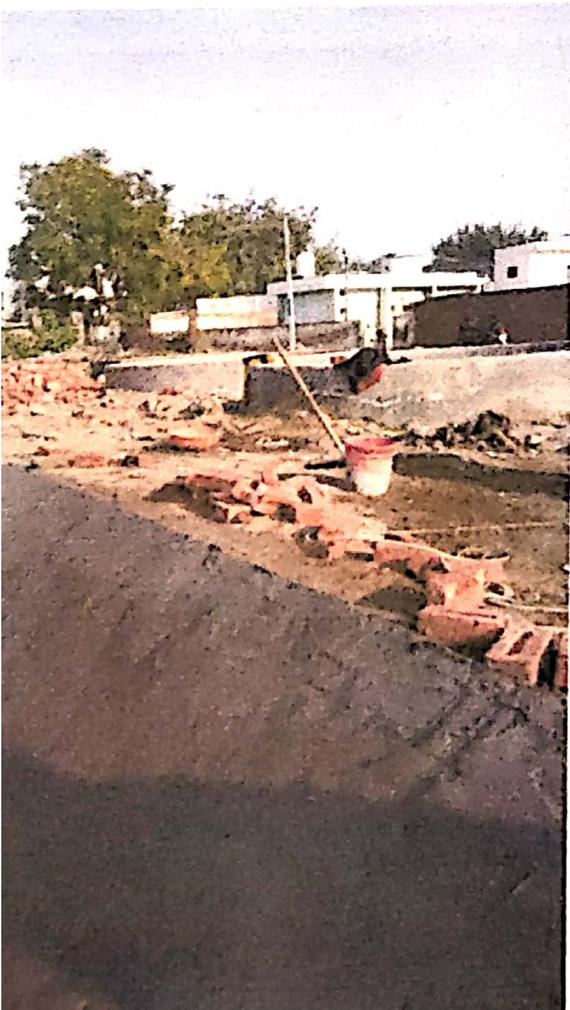


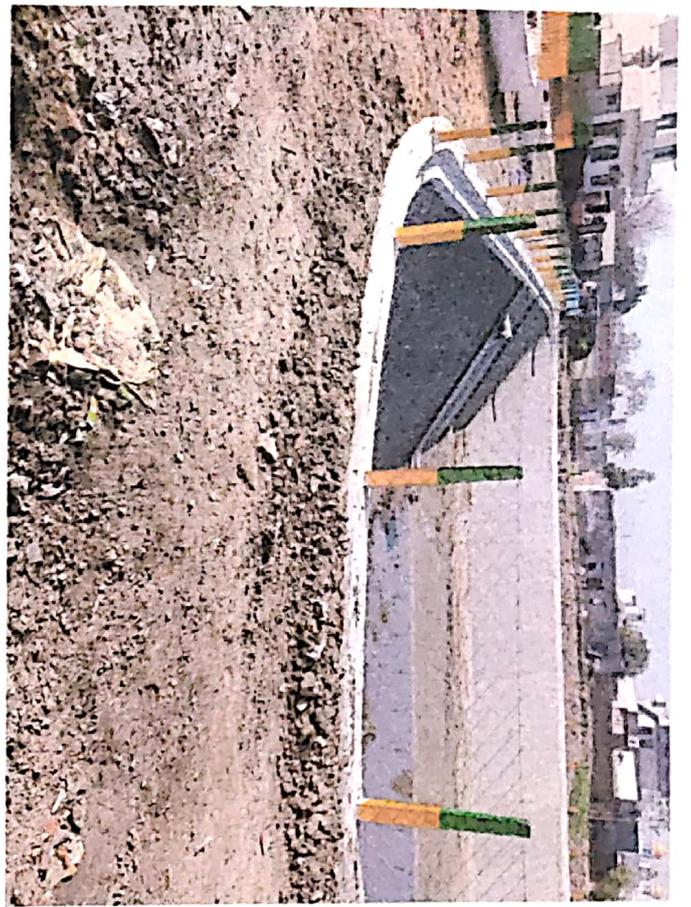


DURING CONSTRUCTION

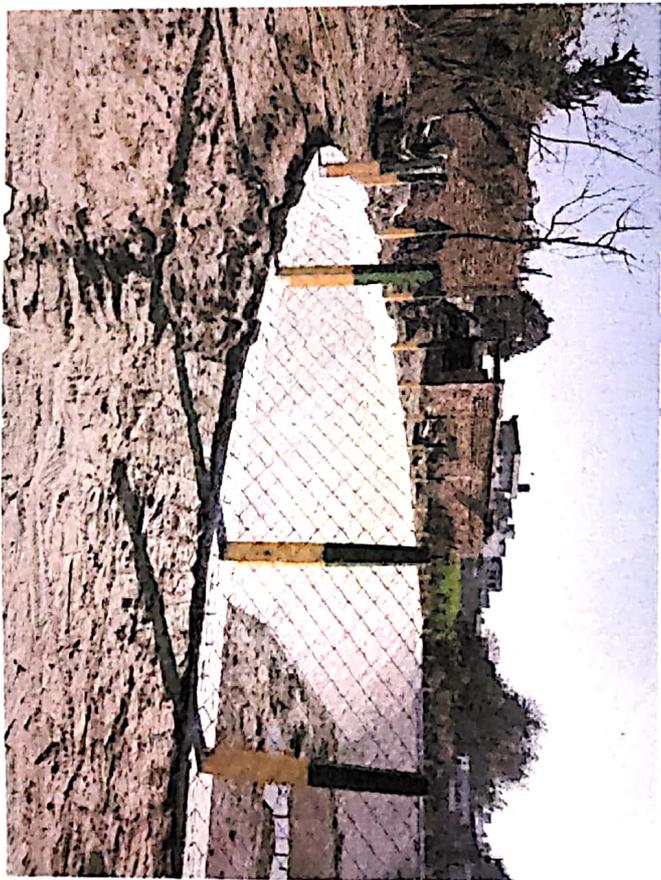


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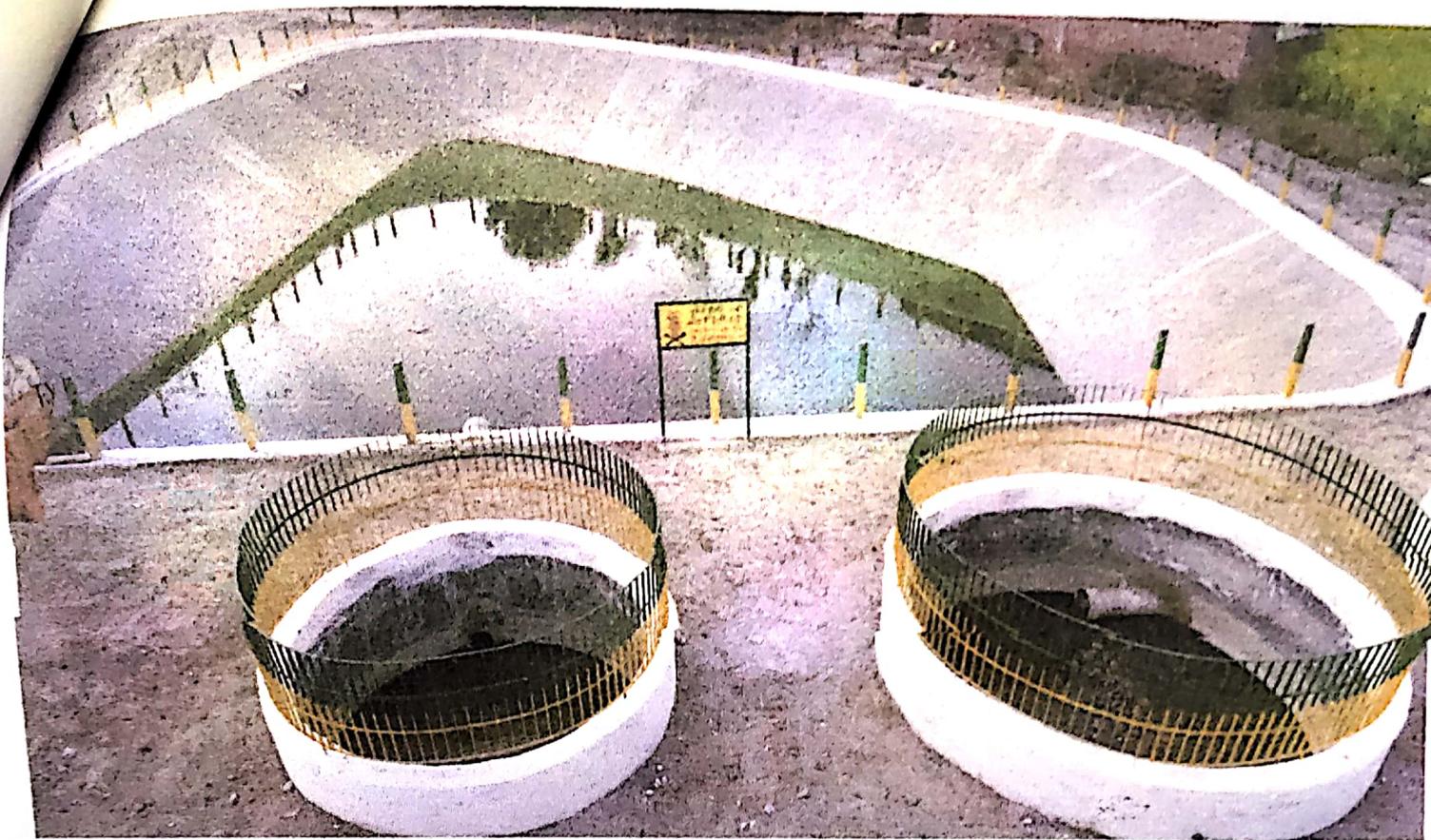


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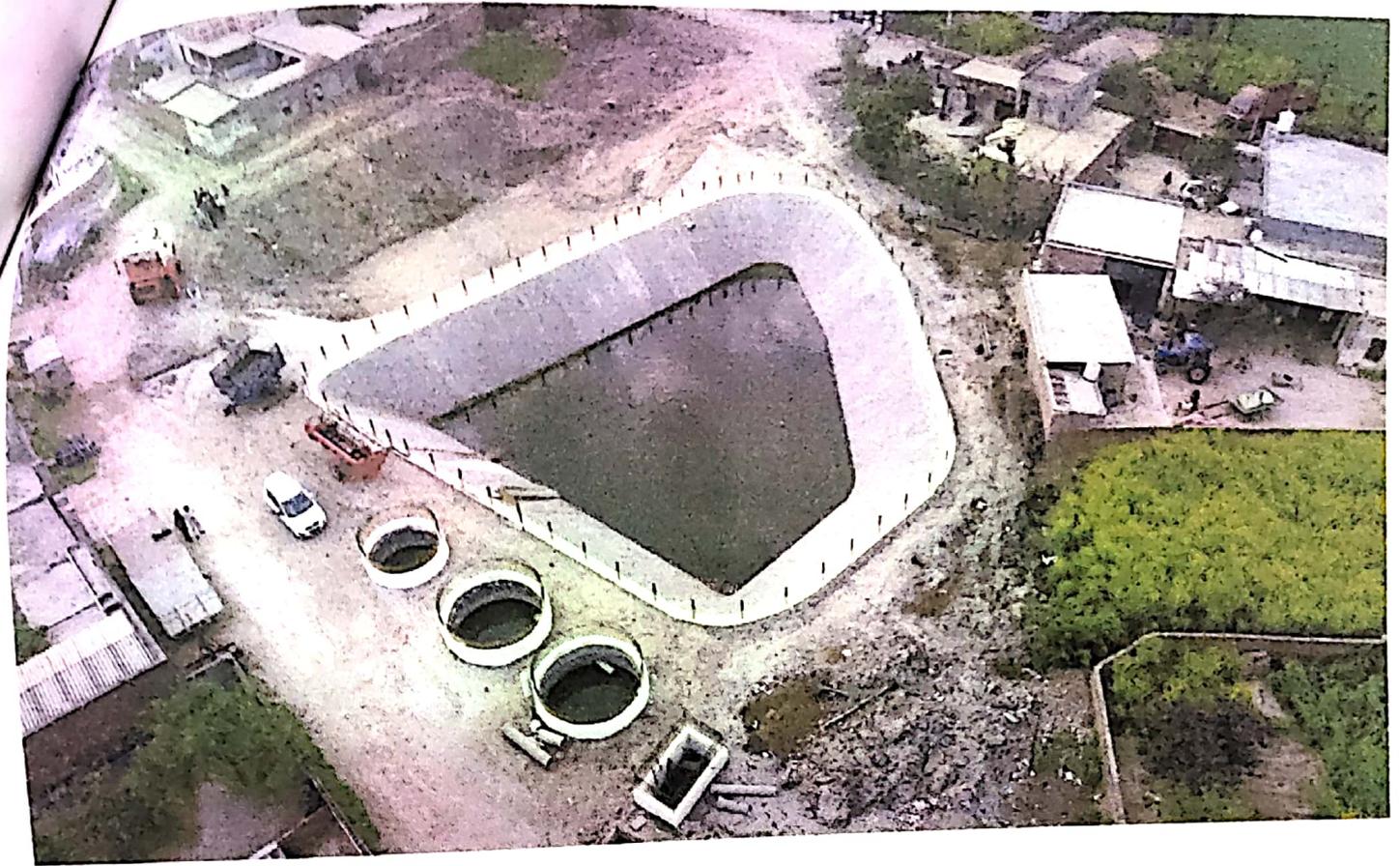




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